

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 31

IA No. 55/2023,567/2023

In

CP(IB) No. 56/Chd/Hry/2019

Under Section 9 & 60(5) IBC 2016

R 9 IBC 2016

**In the matter of:-**

SMS Freight Logistic

...Petitioner/ Operational Creditor

Vs.

Foremost International Pvt. Ltd.

...Respondent/ Corporate Debtor

**Present:** Mr. Pulkit Goyal, proxy counsel for Mr. Raghav Kakkar, Advocate for the Applicant in IA Nos. 55/2023 and 567/2023.

**IA No. 55/2023**

This application has been filed for placing on record the report certifying constitution of Committee of Creditors. The same is taken on record subject to just exceptions. Hence, IA No. 55/2023 is disposed of accordingly.

**IA No. 567/2023**

This application has been filed for placing on record first progress for the period from 10.11.2022 to 30.01.2023. The same is taken on record subject to just exceptions. Hence, IA No. 567/2023 is disposed of accordingly.

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**(Subrata Kumar Dash)**  
**Member (Technical)**

March 03, 2023

SM

-sd-

**(Harnam Singh Thakur)**  
**Member (Judicial)**